

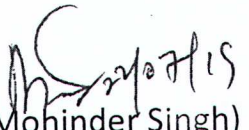
F. No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 22 July, 2019

OFFICE ORDER

All communications including hearing notices, certified copies of orders etc. shall be sent by speed post availing BNPL system by making arrangement with the local post office. No dak shall remain undespached for more than a day. Report of service of the article on the addressee shall be tracked and placed in the judicial file.

This issues with the approval of the Hon'ble President.


(Mohinder Singh)
Dy. Registrar (J)

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Members, CESTAT, All Regional Benches.
3. Dy./Asst. Registrar, CESTAT, New Delhi and all Regional Benches.
4. PA to Registrar, CESTAT, New Delhi.
5. Website/Guard file/Office copy/Notice Board.